

LOK SABHA DEBATES

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LOK SABHA

Thursday, May 20, 1976/Vaisakha 30,
1898 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

NAGALAND EVICTION OF PERSONS IN
UNAUTHORISED OCCUPATION OF PUBLIC
LAND (AMENDMENT) ACT, 1976

THE MINISTER OF STATE IN THE
MINISTRY OF WORKS AND HOUS-
ING (SHRI H. K. L. BHAGAT): I
beg to lay on the Table a copy of the
Nagaland Eviction of Persons in Un-
authorised Occupation of Public Land
(Amendment) Act, 1976 (Hindi and
English versions) (President's Act,
No. 1 of 1976) published in Gazette
of India dated the 5th March, 1976,
under sub-section (3) of section 3 of
the Nagaland State Legislature
(Delegation of Powers) Act, 1975.
[Placed in Library. See No. LT-
10878/76].

CENTRAL EXCISE (14TH AMDT.) RULES,
1976

THE MINISTER OF STATE IN-
CHARGE OF THE DEPARTMENT
OF REVENUE AND BANKING
(SHRI PRANAB KUMAR MUKHER-
JEE): I beg to lay on the Table a
copy of the Central Excise (Four-
teenth Amendment) Rules, 1976
(Hindi and English versions) pub-
lished in Notification No. G.S.R. 658
in Gazette of India dated the 8th

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May, 1976, under section 38 of the
Central Excises and Salt Act, 1944.
[Placed in Library. See No. LT-
10879/76].

REVIEW AND ANNUAL REPORT OF
HINDUSTAN SHIPYARD LTD., VISAKHA-
PATNAM, FOR 1974-75 AND ANNUAL
ACCOUNTS OF MORMUGAO AND CAL-
CUTTA PORT TRUSTS FOR 1974-75 AND
1973-74 RESPECTIVELY

THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI H. M. TRI-
VEDI): I beg to lay on the Table—

(1) A copy each of the following
papers (Hindi and English ver-
sions) under sub-section (1) of
section 619A of the Companies Act,
1956:—

(i) Review by the Govern-
ment on the working of the
Hindustan Shipyard Limited,
Visakhapatnam, for the year
1974-75.

(ii) Annual Report of the
Hindustan Shipyard Limited,
Visakhapatnam, for the year
1974-75 along with the Audited
Accounts and the comments of
the Comptroller and Auditor
General thereon. [Placed in
Library. See No. LT-10880/76].

(2) A copy each of the following
papers (Hindi and English ver-
sions) under sub-section (2) of
section 103 of the Major Port Trusts
Act, 1963:—

(i) Annual Accounts of the
Mormugao Port Trust for the
year 1974-75 and the Audit Re-
port thereon. [Placed in
Library. See No. LT-10881/76].

[Shri H. M. Trivedi]

(ii) Annual Accounts of the Calcutta Port Trust for the year 1973-74 and the Audit Report thereon. [Placed in Library. See No. LT-10882/76].

ACCOUNTS OF AIIMS, NEW DELHI FOR 1971-72 AND 1972-73, STATEMENTS AND CIGARETTES (REGULATION OF PRODUCTION, SUPPLY AND DISTRIBUTION) RULES, 1976

स्वास्थ्य और परिवार नियोजन
संस्थानों में राष्ट्र मंत्रों (चौधरी राम
सेवक) अध्यक्ष महोदय, में श्री ए. के. एम.
इसहाक की तरफ से निम्न लिखित पत्र
सभा पटल पर रखता हूँ :

(1) अखिल भारतीय आयुर्विज्ञान
संस्थान अधिनियम, 1956 की धारा
18 की उपधारा (4) के अन्तर्गत निम्न-
लिखित दस्तावेजों (हिन्दी तथा अंग्रेजी
संस्करण) की एक एक प्रति—

(एक) अखिल भारतीय आयुर्विज्ञान
संस्थान, नई दिल्ली, के वर्ष 1971-72
के प्रमाणित वार्षिक लेखे ।

(दो) अखिल भारतीय आयुर्विज्ञान
संस्थान, नई दिल्ली के वर्ष 1972-73
के प्रमाणित वार्षिक लेखे ।

(2) उपर्युक्त दस्तावेजों को सभा
पटल पर रखने में हुए विलम्ब के कारण
बताने वाले दो विवरण (हिन्दी और
अंग्रेजी संस्करण) ।

[Placed in Library. See No. LT-10883/76].

(3) सिगरेट (उत्पादन, सप्लाय
तथा वितरण विनियमन) अधिनियम,
1975 की धारा 21 की उपधारा (3)
के अन्तर्गत सिगरेट (उत्पादन, सप्लाय

तथा वितरण विनियमन) नियम, 1976
(हिन्दी तथा अंग्रेजी संस्करण) की एक
प्रति, जो दिनांक 31 मार्च, 1976 के
भारत के राजपत्र में अधिसूचना संख्या
सा० सा० नि० 266 (ड.) में प्रकाशित
हुए थे ।

[Placed in Library. See No. LT-10885/76].

NOTIFICATION UNDER ESSENTIAL COM-
MODITIES ACT, 1955

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI
VISHWANATH PRATAP SINGH):
I beg to lay on the Table a copy of
Notification No. S.O. 1374 (Hindi and
English versions) published in
Gazette of India dated the 17th April,
1976 rescinding the Viscose Staple
Fibre Distribution Order, 1972, under
sub-section (6) of section 3 of the
Essential Commodities Act, 1955.
[Placed in Library. See No. LT-10885/76].

ANNUAL REPORT OF CENTRAL INSTITUTE
OF ENGLISH AND FOREIGN LANGUAGES,
HYDERABAD FOR 1974-75

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE AND IN THE
DEPARTMENT OF CULTURE
(SHRI D. P. YADAV): I beg to lay
on the Table—

(1) A copy of the Annual Report
(Hindi and English versions) of
the Central Institute of English and
Foreign Languages, Hyderabad, for
the year 1974-75 along with the
Audited Accounts.

(2) A statement (Hindi and
English versions) showing reasons
for delay in laying the above docu-
ment. [Placed in Library. See
No. LT-10886/76].